**CENTRAL ELECTRICITY REGULATORY COMMISSION**
**NEW DELHI**

**Coram**
1. **Dr. Pramod Deo, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri R.Krishnamoorthy, Member**
4. **Shri S.Jayaraman, Member**

**Petition No. 157/2008**

**In the matter of**

Petition under Section 79 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Open Access in inter-State in Transmission) Regulations, 2008

**And in the matter of**

Konark Power Project Limited, Secunderabad **..Petitioner**

Vs

1. Karnataka State Load Despatch Centre, Bangalore
2. Karnataka Power Transmission Corporation Limited, Bangalore
3. Western Regional Load Despatch Centre, Mumbai
4. Global Energy Limited , Mumbai … **Respondents**

**ORDER**

This application has been made alleging denial of open access by the first and second respondents, in contravention of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008.

2. Admit.

3. The petitioner is directed to serve copy of the petition on the respondents who may file their reply by 31.12.2008 with an advance copy to the petitioner. The petitioner may file its rejoinder latest by 10.1.2009.

4. The petition will be listed for hearing on 13.1.2009

| Sd/- | sd/- | sd/- | sd/- |
|---|---|---|---|
| **(S.JAYARAMAN)** | **(R.KRISHNAMOORTHY)** | **(BHANU BHUSHAN)** | **(DR.PRAMOD DEO)** |
| **MEMBER** | **MEMBER** | **MEMBER** | **CHAIRPERSON** |

**New Delhi dated the 12th December 2008**